

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2017,
APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2016 &
APPEAL NO. 208 OF 2017 & IA NO. 352 & 354 OF 2017**

Dated: 29th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 55 OF 2017

**M/s Lintax Marketing Services Pvt. Ltd. & Ors. Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Akshay Ringe

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1
Mr. Aditya Singh for R.2

**APPEAL NO. 22 OF 2017
& IA NO. 694 OF 2016**

**M/s AMCE Panipat Solar Power Pvt. Ltd. & Ors. Appellant(s)
Vs.
Haryana Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Anurag Sharma
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1
Mr. Vaishanavi Vishwanathan for R.2

APPEAL NO. 208 OF 2017 &
IA NO. 352 OF 2017 & IA NO. 354 of 2017

Virender Rawal **Appellant(s)**
Vs.
Haryana Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : MS. Neha Grg

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. Aditya Singh for R.2

ORDER

These matters could not reach before the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **23.10.2019.**

(S. D. Dubey)
Technical Member
tpd/kt

(Justice Manjula Chellur)
Chairperson